GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

UNSTARRED QUESTION NO. 627. TO BE ANSWERED ON WEDNESDAY, THE 1ST DECEMBER, 2021.

PROMOTIONS IN CGPDTM

627. SHRI KAUSHALENDRA KUMAR:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether it is true that in the office of the Controller General of Patents, Designs and Trade Marks (CGPDTM) Data entry Operators have been working at the same post since 2011 and neither they got any promotion nor is there any channel for their promotion;
- (b) whether it is true that the department had decided three years back to merge the post of Data Entry Operator with the post of UDC;
- (c) whether it is true that rules for recruitment to various posts in the office has not been updated since many years as per DOPT rules; and
- (d) if so, the details thereof and the since by which pending cases of the employees working on the post the said Data Entry Operator will be decided?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

- (a): Sir, the Data Entry Operators (DEO) selected by the Staff Selection Commission, in the office of Patents, Designs and Trade Marks have been working as per existing Recruitment Rules (RRs) for the post of DEO.
- **(b):** Sir. No decision to merge the post of DEO with Upper Division Clerk has been taken.
- (c) Sir, the RRs for various posts in the Office of Patents, Designs and Trade Marks have been revised as per the requirement from time to time.
- (d): Sir, details of the RRs for various posts in the Office of Patents, Designs and Trade Marks as revised from time to time are at **Annexure-I** and no such case of the DEOs is pending with the Department.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 627 FOR ANSWER ON 01.12.2021.

SI. No.	Name of Post	Category	Notification No. and Date
1	Examiner of Patent & Designs	Group A	
2	Assistant Director (OL)	Group A	
3	Assistant Controller of Patents & Designs	Group A	G.S.R. No. 415 (E) dated
4	Deputy Controller of Patents & Designs	Group A	25.04.2018 in supersession to
5	Joint Controller of Patents & Designs	Group A	RRs of 2007, 2012
6	Sr. Joint Controller of Patent & Designs	Group A	
7	Joint Registrar of Trade Marks and Geographical Indication	Group A	
8	Deputy Registrar of Trade Marks and Geographical Indication	Group A	
9	Assistant Registrar of Trade Marks and Geographical Indication	Group A	
10	Senior Examiner of Trade Marks and Geographical Indication	Group A	G.S.R. No.97 (E) dated
11	Examiner of Trade Mark sand Geographical Indication	Group B	17.02.2011 in supersession RRS of 1981, 2000 & 2011
12	Assistant Examiner of Trade Marks and Geographical Indication	Group B	
13	Assistant Examiner of Trade Marks & Geographical indication	Group 'C'	
14	Library and Information officer	Group 'C'	
15	Junior Hindi Translator	Group 'C'	
16	Stenographer –Grade II	Group 'C'	
17	Assistant Superintendent	Group 'C'	G.S.R No.328 dated
18	Photography Assistant	Group 'C'	09/09/2005 in supersession to RRs of 1962
19	Data Entry Operator	Group 'C'	10 11110 01 2502
20	Cashier	Group 'C'	
21	Upper Division Clerk	Group 'C'	
22	Stenographer –Grade III	Group 'C'	
23	Data Entry Operator- Grade A	Group 'C'	
24	Lower Division Clerk	Group 'C'	
25	Staff Car Driver	Group 'C'	
